

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	829	325	1154
2	Addl.District & Sessions Judge., (Court No. 2), Agartala (Vacant) Charge remains with Sri Purandar Prasad Paul , Addl.District & Sessions Judge, Agartala	721	401	1122
3	Sri Purandar Prasad Paul, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POC)	0	78	78
4	Sri Soumyo Bikash Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	624	372	996
5	Sri Sunil Kumar Singh, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	255	330	585
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	18	18
7	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	559	451	1010
8	Sri Uttam Hrish Das, Addl.Judge, Family Court, Agartala.	517	477	994
9	Smt. Tanusree Debnath, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	672	45	717
10	Smt. Anindita Deb Ray, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	827	42	869
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	270	1129	1399
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	86	1561	1647
13	Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant), Charge remains with Smt. Debjani Majumder , Civil Judge(Jr.Div.)-cum-JM., First Class, Agartala.	247	721	968
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	147	806	953
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	46	825	871
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	26	805	831
17	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	53	953	1006
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	24	1019	1043
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	47	974	1021
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	37	909	946
Total		5987	12241	18228
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4911	11313	16224
Total		4911	11313	16224
2	Family Court, Agartala	559	451	1010
3	Addl. Judge, Family Court, Agartala	517	477	994
Total		1076	928	2004
Grand Total		5987	12241	18228

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	190	174	364
2	Sri Manabendra Debbarma, Addl. District and Sessions Judge, Udaipur	182	132	314
3	Sri Subhra Nath, Judge, Family Court, Udaipur	171	255	426
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	340	76	416
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	118	555	673
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb , JM, First Class-cum-Civil(Jr.Div.), Udaipur	42	433	475
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	9	514	523
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	14	537	551
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	15	953	968
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	6	958	964
Total		1087	4587	5674
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	895	2421	3316
2	Amarpur	21	1911	1932
Total		916	4332	5248
3	Family Court, Udaipur	171	255	426
Grand Total		1087	4587	5674

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District & Sessions Judge, Belonia	312	233	545
2	Sri Dharmendu Das Addl.District & Sessions Judge, Belonia	70	0	70
3	Judge, Family Court, Belonia, (Vacant), Charge remains with Sri Sankar Lal Dutta, Addl. District & Sessions Judge, Belonia	198	117	315
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	115	33	148
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	39	703	742
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	136	435	571
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	34	359	393
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	43	53	96
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), Charge remains with Sri NR Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	12	331	343
10	Sri N R Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	44	296	340
Total		1003	2560	3563
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	706	1763	2469
2	Sabroom	99	680	779
Total		805	2443	3248
3	Family Court, Belonia	198	117	315
Grand Total		1003	2560	3563

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	139	175	314
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	6	67	73
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	148	348	496
4	Smt. Ishika Dan, Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	282	15	297
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	124	611	735
6	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	205	295	500
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	71	378	449
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant), Charge remains with Smt. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	53	369	422
Total		1028	2258	3286
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	880	1910	2790
Total		880	1910	2790
2	Family Court , Kailashahar	148	348	496
Grand Total		1028	2258	3286

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	278	273	551
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	169	324	493
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	211	116	327
4	Sri Shaurav Saha, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	221	13	234
5	Sri Saamyajoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	127	317	444
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	206	413	619
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	76	415	491
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	0	311	311
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	7	341	348
Total		1295	2523	3818
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1077	1755	2832
2	Kanchanpur	7	652	659
Total		1084	2407	3491
3	Family Court, Dharmanagar	211	116	327
Grand Total		1295	2523	3818

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	242	540	782
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	75	128	203
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	229	458	687
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	66	490	556
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	31	424	455
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	179	295	474
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	1381	1422
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	109	1148	1257
Total		972	4864	5836
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	568	1912	2480
2	Bishalgarh	329	2824	3153
Total		897	4736	5633
3	Family Court , Sonamura	75	128	203
Grand Total		972	4864	5836

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	99	229	328
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	103	152	255
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	67	75	142
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	109	38	147
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	39	1370	1409
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	51	1339	1390
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	23	1280	1303
Total		491	4483	4974
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	424	4408	4832
Total		424	4408	4832
2	Judge, Family Court, Khowai	67	75	142
Grand Total		491	4483	4974

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.03.2024				
Court- wise pendency of Cases as on 31.03.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	73	162	235
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	50	77	127
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	15	30	45
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	39	2	41
5	Sri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	42	209	251
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	196	201
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	82	142	224
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	629	642
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Smt.Madhumita Biswas , SDJM-cum-CJ (Jr.Div), Kamalpur	76	254	330
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	16	455	471
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	19	276	295
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	2	110	112
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	69	75
Total		438	2611	3049
Station-wise pendency of Cases as on 31.03.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	209	646	855
2	Kamalpur	171	1025	1196
3	Longtharai Valley	35	731	766
4	Gonda Twisa	8	179	187
Total		423	2581	3004
5	Family Court, Ambassa	15	30	45
Grand Total		438	2611	3049

District-wise pendency of Civil and Criminal Cases as on 31.03.2024

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5987	12241	18228
2	Gomati District, Udaipur	1087	4587	5674
3	South Tripura District, Belonia	1003	2560	3563
4	Unakoti Judicial District, Kailashahar	1028	2258	3286
5	North Tripura District, Dharmanagar	1295	2523	3818
6	Sepahijala District, Sonamura	972	4864	5836
7	Khowai District, Khowai	491	4483	4974
8	Dhalai District, Ambassa	438	2611	3049
Total		12301	36127	48428